

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 2218

TO BE ANSWERED ON JULY 31, 2018

INVESTMENT UNDER PMAY

No. 2218. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total investment made so far and the number of houses constructed under the Pradhan Mantri Awas Yojana (PMAY) in the country particularly in Maharashtra;
- (b) whether the Government has accorded sanction for additional investment for construction of affordable houses for the urban poor under the PMAY during the current financial year and if so, the details thereof;
- (c) the estimated number of urban poor people likely to be benefited therefrom, State-wise;
- (d) whether the Government has approved the construction of these houses under the three components of Urban Housing mission and if so, the details thereof; and
- (e) the details of the other steps taken by the Government to provide affordable houses in a timebound manner to all the urban poor of the country?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a): So far, 53,79,147 houses including 5,62,662 houses in Maharashtra, involving a total central assistance of Rs.81,952.32 crore have been accepted from across the country under the 'Pradhan Mantri Awas Yojana-(Urban) {PMAY[U]}' Mission. Out of the total houses sanctioned under the PMAY(U) mission, 8,15,011 houses in the country including 90,206 houses in Maharashtra, have been completed.

(b) to (d): In the current financial year, Central Sanctioning & Monitoring Committee (CSMC) under PMAY(U) mission has considered and approved project proposals received from State/UTs under three components i.e. ISSR, AHP & BLC and projects envisaging construction of 8,79,470 houses involving central assistance amounting to Rs.12,085.90 crore. In addition, interest subsidy to the tune of Rs.1,449.22 crore in 64,165 housing loans have been credited into home loan account of the beneficiaries under the CLSS component of the mission.

Details of central assistance approved and houses sanctioned under all the verticals (including CLSS) of the PMAY (U) Mission during the current year, State-wise, are Annexed.

(e): PMAY(U) mission scheme guidelines provide flexibility to States/UTs to appraise and approve projects based on the demand assessed by it. States/UTs are thus required to approach the Central Government only for release of Central assistance. States/UTs have been requested to ensure that the construction of houses sanctioned under the projects are completed in time. In order to ease administrative and regulatory bottlenecks and to facilitate growth of housing sector, a set of mandatory conditions have also been included in the PMAY (Urban) scheme guidelines. States/UTs have committed to fulfill the mandatory conditions.

State / UT wise details of Central assistance approved and houses sanctioned under various components during current year under PMAY(U)

Sl. No.	Name of the State/ UT	Central Assistance approved (Rs. Cr.)	Houses Sanctioned under various components of PMAY(U) (Nos)				
			In situ Slum Redevelopment	Affordable Housing in Partnership	Beneficiary Led Construction	Credit Linked Subsidy Scheme	Total no of Houses Sanctioned in Current Year
1	A&N Island (UT)	-	-	-	-	-	-
2	Andhra Pradesh	865.61	-	25,462	31,050	831	57,343
3	Arunachal Pradesh	-	-	-	-	-	-
4	Assam	22.98	-	-	1,520	9	1,529
5	Bihar	240.84	-	-	15,924	96	16,020
6	Chandigarh (UT)	0.54	-	-	-	24	24
7	Chhattisgarh	870.22	-	24,665	32,511	589	57,765
8	D&N Haveli (UT)	6.12	-	-	-	263	263
9	Daman & Diu (UT)	4.44	-	-	203	63	266
10	Delhi (UT)	21.65	-	-	-	977	977
11	Goa	1.01	-	-	-	47	47
12	Gujarat	1,321.46	300	45,217	9,779	21,013	76,309
13	Haryana	174.80	-	8,430	1,143	1,472	11,045
14	Himachal Pradesh	0.73	-	-	-	36	36
15	Jammu & Kashmir	1.83	-	-	-	95	95
16	Jharkhand	210.29	1,728	7,263	5,535	48	14,574
17	Karnataka	50.47	-	-	-	2,351	2,351
18	Kerala	24.83	-	-	-	1,369	1,369
19	Lakshdweep (UT)	-	-	-	-	-	-
20	Madhya Pradesh	1,235.05	-	2,225	75,116	3,310	80,651
21	Maharashtra	4,591.40	2,18,928	1,04,158	26,856	18,537	3,68,479
22	Manipur	0.57	-	-	-	25	25
23	Meghalaya	0.11	-	-	-	9	9
24	Mizoram	2.66	-	-	-	137	137
25	Nagaland	161.55	-	-	10,770	-	10,770
26	Orissa	76.73	-	-	4,849	238	5,087
27	Puducherry (UT)	24.44	-	-	1,580	34	1,614
28	Punjab	84.64	-	394	3,957	939	5,290
29	Rajasthan	747.86	-	1,192	45,288	2,798	49,278
30	Sikkim	-	-	-	-	-	-
31	TamilNadu	877.82	-	13,075	42,457	2,157	57,689
32	Telangana	36.12	-	-	-	1,678	1,678
33	Tripura	0.21	-	-	-	9	9
34	Uttar Pradesh	1,411.46	-	12,369	76,929	3,284	92,582
35	Uttrakhand	46.21	-	1,108	885	782	2,775
36	West Bengal	420.49	-	64	26,540	945	27,549
Grand Total :-		13,535.12*	2,20,956	2,45,622	4,12,892	64,165	9,43,635

(* Includes CLSS interest subsidy of Rs. 1449.22 Cr.)